

**HIGH COURT OF JUDICATURE AT ALLAHABAD
U.P. HIGHER JUDICIAL SERVICE RECRUITMENT 2014 (DHJS)
Roll No. wise additional list of successful candidates in Preliminary Examination**

After Re-evaluation on the basis of objections raised by the candidates against the questions/answers of Preliminary Examination held on 20/07/2014 , following candidates are also declared successful to appear in the Main Written Examination provisionally.

NOTE:

1. The candidates belonging to reserved category who have not submitted their Caste certificate, are required to submit requisite certificates in support of their claim latest by 10/11/2014, otherwise their candidature shall be treated as General candidate for all purposes including eligibility.
2. Candidates who have submitted Caste certificates issued prior to 3 years, are required to submit recent Caste certificate latest by 10/11/2014, otherwise their candidature shall be treated as General candidate for all purposes including eligibility.

3	1415	2449	3337	4294	5388	6431	7369
7	1426	2469	3366	4360	5449	6437	7412
54	1467	2540	3385	4385	5512	6455	7427
56	1501	2571	3417	4414	5713	6524	7450
80	1546	2596	3444	4439	5715	6545	7468
247	1592	2694	3455	4478	5737	6550	7472
355	1661	2711	3466	4579	5773	6564	7480
401	1705	2732	3539	4587	5790	6565	7525
404	1764	2788	3594	4590	5806	6612	7579
419	1781	2878	3611	4673	5855	6807	7617
453	1805	2903	3637	4674	5862	6819	7620
480	1862	2905	3670	4684	5887	6827	7746
565	1953	2906	3677	4696	5909	6869	7758
614	2027	2992	3709	4778	5980	6942	7829
755	2092	3022	3912	4807	5995	6986	7848
869	2100	3081	3919	4828	6002	7107	8015
913	2124	3084	3965	4852	6041	7257	8071
989	2205	3201	3988	4874	6092	7279	8162
1037	2269	3249	4011	4947	6217	7280	8234
1057	2309	3274	4051	4955	6258	7287	8279
1144	2312	3278	4113	4989	6267	7299	= 188
1324	2314	3287	4144	5049	6290	7314	
1384	2315	3288	4154	5109	6339	7335	
1386	2377	3318	4206	5281	6412	7343	

Following candidates who have been permitted by Court to appear in UPHJS 2014 preliminary examination are declared successful to appear provisionally in the Main Written Examination subject to final decision in SLPs/ writ petitions pending in Hon'ble Supreme Court / High Court.

55	711	1162	2585	4454	8137	=17
239	1077	1269	3052	5915	8261	
403	1087	2542	3952	6788		

TOTAL CANDIDATES = 205

LIST OF CANDIDATES PREVIOUSLY DECLARED SUCCESSFUL ARE NOW DECLARED INELIGIBLE AFTER CHANGE OF CATEGORY AND RE-EVALUATION OF RESULT

75	424	620	675	694	709
736	813	926	930	1169	1186
1192	1233	1378	1394	1401	1409
1641	1654	1801	1810	1834	1859
1866	1892	1975	2054	2067	2115

2182	2307	2352	2505	2508	2511
2532	2602	2632	2697	2725	2751
2927	2931	2954	2959	3050	3070
3085	3134	3207	3217	3330	3436
3503	3575	3679	3713	3822	3850
3860	3892	3950	3974	4007	4022
4062	4112	4145	4148	4170	4316
4319	4378	4499	4608	4627	4643
4745	4800	4861	4887	4999	5116
5169	5353	5425	5431	5638	5677
5741	5774	5968	6042	6056	6150
6155	6185	6198	6216	6291	6350
6362	6557	6605	6626	6636	6639
6666	6675	6784	7128	7139	7153
7194	7202	7311	7410	7464	7489
7506	7619	7685	7694	7718	7775
7857	7891	7993	8011	8081	8093
8163	8310	8318	8333 = 136 CANDIDATES		

LIST OF CANDIDATES PREVIOUSLY DECLARED SUCCESSFUL NOW DECLARED INELIGIBLE DUE TO BEING IN SERVICE ON THE DATE OF SUBMISSION OF APPLICATION.

2590	3013	4498	5076	5163	5776
5913	6120	7372 = 9 CANDIDATES			

LIST OF CANDIDATES PREVIOUSLY DECLARED SUCCESSFUL NOW DECLARED INELIGIBLE DUE TO SHORT PRACTICE AS ON THE DATE OF APPLICATION IN VIEW OF THE CORRIGENDUM NOTICE DATED 27/06/2014.

111	412	516	532	796	970
990	1040	1952	2325	2457	3151
3433	3527	3987	4422	4797	6493
6621	6854	7417	7792	7798	7951 = 24 CANDIDATES

LIST OF CANDIDATE PREVIOUSLY DECLARED SUCCESSFUL NOW DECLARED INELIGIBLE DUE TO BEING UNDER-AGE.

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Registrar General
21.10.2014